

Proposal to Launch a Girl Child Scheme

385. SHRIMATI JAYANTI PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether his Ministry has a proposal to launch a girl child scheme;
- (b) if so, the main objectives of launching the scheme;
- (c) whether his Ministry has received funds for the purpose and disbursed them among the State Governments;
- (d) if not, what is the present position; and
- (e) by when the scheme is going to be launched?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a), (b) and (e) The scheme of Balika Samridhi Yojana has been launched throughout the Country on 2.10.1997. The main objective of the scheme is to raise the overall status of the girl child while changing family and community attitudes towards her and her mother.

- (c) The funds for launching the scheme have been sanctioned to the District-level Implementing Agencies in States/UTs for the purpose.
- (d) Does not apply.

Biscuit Scam

386. SHRI RAJUBHAI A. PARMAR:
SHRI KRISHNA KUMAR
BIRLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that certain Delhi based traders who were supposed to supply biscuits every month for distribution by Government under the Integrated Child Development Services have been found to be using forged

allotment letters and blank receipts etc. and got crores of rupees for the biscuits which were never supplied;

- (b) if so, what are the details thereof;
- (c) whether Government have made any investigation into the matter to identify the racket involved;
- (d) if so, what is the outcome thereof; and
- (e) what action has been taken by Government against those involved in the scandal?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) No, Sir.

(b) Does not arise.

(c) and (d) The States of Haryana and Delhi were requested to enquire into these allegations. And, the Reports received from the State Governments of Haryana and Delhi contain a categorical denial on involvement of any racket in the purchase and distribution of biscuits, under the Integrated Child Development Services (ICDS) Scheme.

(e) Does not arise.

Funds Spent on Education

387. SHRI ASHOK MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total funds spent under education by the Central and State Governments during each of the years 1991-92 to 1996-97;
- (b) the share of the Central Government in such expenditure; and
- (c) whether Government have under contemplation any phased programme for reaching the national target of allocation 6 per cent of the gross domestic product for educational development?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The

budgetary Expenditure on education (Revenue Account) by the Education Department (Central and State Governments) and Share of Central Government is given below:

Year	Budgeted Expenditure (in crore)	Share of Central Government (%)
1991-92	18757.61	9.1
1992-93	20952.97	8.6
1993-94	23413.10	9.0
1994-95	27232.15	9.4
1995-96(RE)	32453.68	11.2
1996-97(BE)	36531.07	12.3

(c) It is proposed to raise allocation of the Central and States for education to six per cent of Gross Domestic Product by the year 2000 AD. The matter has been taken up with the Planning Commission.

Hike in Petroleum Prices

388. SHRI RAJUBHAI A. PARMAR:
SHRIMATI VEENA VERMA:
SHRI SHSHILKUMAR
SAMBHAJIRAO SHINDE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have since raised the prices of petrol and other petroleum products including diesel and LPG;

(b) if so, the details and justifications thereof; and

(c) how far it would help curb the deficit and bring it in line with international costs and cost of production?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLUUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) to (c) The cumulative outstanding of the oil companies from the oil pool account were estimated around

Rs. 18,200 crores as on 30.6.97. The mounting outstanding had resulted in severe cash crunch to oil companies necessitating them to resort to hug borrowings. With a view to contain the deficit in the oil pool account, the ex-storage point price of Petrol, Diesel and LPG were increased w.e.f. 2.9.97 as under:

Petrol	— Rs. 1/Litre
Diesel	— Rs. 1.80/Litre
LPG	— Rs. 15/Cylinder

The Government have also decided that pricing of major petroleum products including HSD would be on import parity basis. The price of HSD has accordingly been revised effective 7.11.97. In the medium run, all petroleum products will be priced at import parity, except for Kerosene, the subsidy upon which will be covered by additional realisation on Motor Spirit.

पेट्रोलियम उत्पादों के लिए उपलब्ध तेल

389. प्रो० विजय कुमार मल्होत्रा: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में पेट्रोलियम उत्पादों के लिए उपलब्ध तेल की कुल मात्रा कितनी है;

(ख) पिछले वर्ष के दौरान कितनी मात्रा में तेल का आयात किया गया और उस पर कितनी धनराशि खर्च की गई; और

(ग) देश में नये तेल कुओं को खोजने के लिए सरकार क्या कदम उठा रही है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री टी० आर० बालू): (क) वर्ष 1996-97 के दौरान कच्चे तेल का स्वदेशी उत्पादन 32.9 एम एम टी था।

(ख) पिछले वर्ष के दौरान आयात किए गए कच्चे तेल की मात्रा लगभग 33.9 एम एम टी (अनन्तिम) थी और व्यय की गई विदेशी मुद्रा लगभग 5135.0 मिलियन डालर (अनन्तिम) थी।

(ग) वर्ष 1997-98 के दौरान ओ एन जी सी और ओ आई एल ने कुल 168 अन्वेषणात्मक कृपों का वेधन करने की योजना बनाई है।